

munications, have, however, suggested to have a scheme on the lines of Indira Vikas Patra but no details are available.

2538. (Transferred to 22nd December, 1993)

FINANCES WITHDRAWN BY SCICI TO DEEP SEA FISHING OPERATION

2539. SHRI V. HNUMANTHA RAO : Will the Minister of FINANCE be pleased to state :

(a) whether the SCICI has withdrawn financing to deep-sea fishing vessels;

(b) if so, what steps are proposed to be taken to return seized fishing vessels to operators; and

(c) details of steps proposed by SCICI to revive the sick deep-sea fishing industry ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) :

(a) No, Sir.

(b) and (c) The Government of India announced a rehabilitation scheme on 4-4-1991 for the fishing companies assisted by erstwhile Shipping Development Fund Committee (SDFC). Further relaxations were made in the scheme by the Govt. in April, 1992 in response to requests from the industry. The scheme envisages various concessions which include waiver of penal interest, recapitalisation of overdue amounts repayable over the balance life of the vessel, additional financial assistance for meeting increased cost of acquisition of vessels and assistance for repairs and modifications of vessels. On receipt of further representation from the deep sea fishing industry, the Govt. of India have constituted a High Level Technical Committee in the Ministry of Food Processing Industries to look into the problems of the industry.

PARTICIPATION OF INDIA IN GEF
2540. SHRI SUSHIL KUMAR :

SAMBHAJIRAO SHINDE :

SHRIMATI VEENA VERMA :

SHRI MAHENDRA PRASAD :

SHRI RAJNI RANJAN SAHU :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that India has been enlisted as a participant of the Global Environment Facility (GEF) as a donor beneficiary;

(b) if so, what are the details in this regard; and

(c) whether any project in India has been identified for GEF-funds ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED) :

(a) Yes, Sir. India is a participant of the Global Environment Facility as a donor as well as a beneficiary.

(b) and (c) The Government has posed some projects for GEF funding and are being processed.

राष्ट्रीय वृक्ष योजना

2541. श्री चिन्मयभाई हरिभाई गुड्डल : क्या विस्त में श्री यह बताने की कृपा करेंगे कि :

(क) सातवीं और आठवीं पंचवर्षीय योजना के दौरान सरकार द्वारा राष्ट्रीय वृक्ष योजना के अन्तर्गत राज्य-वार कितना लक्ष्य निर्धारित किया गया है ?

(ख) उक्त अवधि के दौरान प्रत्येक राज्य ने कितना लक्ष्य प्राप्त किया है ?

(ग) इस योजना के अन्तर्गत गुजरात के विभिन्न जिलों द्वारा कितना लक्ष्य प्राप्त किया गया है ?

(घ) क्या इस योजना के अन्तर्गत और अधिक धनराशि एकत्रित करने के लिए सरकार द्वारा कोई

विशेष प्रोत्साहन योजना बनाई गई है प्रयत्न बनाये जाने का विचार है और

(ङ) यदि हां, तो इस संबंध में ब्यौरा क्या है ?

वित्त मंत्रालय में राज्य मंत्री और संसदीय कार्य मंत्रालय में राज्य मंत्री (डा. प्रबुद्ध प्रहसद):

(क) और (ख) सातवीं आयोजना में वर्ष 1984-85 के मूल्यों पर 17916 करोड़ रुपए के अल्प बचतों के निवल संग्रह की कल्पना की गई। इस लक्ष्य का राज्यवार ब्यौरा नहीं है। आठवीं आयोजना ने अल्प बचतों के लिए अलग से कोई लक्ष्य सूचित नहीं किया है। हालांकि सातवीं आयोजना (1985-90) तथा आठवीं आयोजना के प्रथम वर्ष अर्थात् 1992-93 के दौरान डाकघरों चालू मूल्यों पर हुए राज्यवार वास्तविक निवल अल्प बचत संग्रह संलग्न विवरण (नीचे देखिए) में बताए गए हैं।

(ग) गुजरात के विभिन्न जिलों के लिए कोई लक्ष्य निर्धारित नहीं किया गया था।

(घ) और (ङ) सरकार द्वारा किये गये उपायों के कारण चालू वर्ष के दौरान अक्टूबर, 1993 तक अल्प बचत संग्रहों ने पिछले वर्ष की तुलना में अल्प बचत संग्रहों के दौरान हुए संग्रहों की तुलना में उल्लास-वर्धक वृद्धि दर्शायी है। वर्तमान में अल्प बचत योजनाओं को कोई विशेष प्रोत्साहन देने का कोई प्रस्ताव नहीं है।

विवरण

चालू बीसवीं वर डाकघरों में हुए निवल अल्प बचत संग्रह

(करोड़ रुपये)

क्रम सं.	राज्य	सातवीं आयोजना 1985-90	1992-93 अनन्तिम)
1	2	3	4
1.	आंध्र प्रदेश	1205.56	172.13
2.	अरुणाचल प्रदेश	6.34	2.07

1	2	3	4
3.	असम	565.71	101.43
4.	बिहार	1428.64	148.00
5.	गोवा	111.36	10.81
6.	गुजरात	2641.04	386.78
2.	हरियाणा	816.37	137.58
8.	हिमाचल प्रदेश	396.76	25.2
9.	जम्मू और कश्मीर	322.25	55.93
10.	कर्नाटक	1374.01	284.89
11.	केरल	628.47	134.06
12.	मध्य प्रदेश	967.92	111.37
13.	महाराष्ट्र	2444.8	121.37
14.	मणिपुर	9.65	2.59
15.	मेघालय	51.82	4.83
16.	मिजोरम	3.411	3.96
17.	नागालैंड	10.35	1.09
18.	उड़ीसा	477.34	26.90
19.	पंजाब	1301.77	175.90
20.	राजस्थान	946.44	304.03
21.	सिक्किम	3.68	0.26
22.	तमिलनाडु	822.34	526.78
23.	त्रिपुरा	65.16	7.66
24.	उत्तर प्रदेश	3756.67	737.60
25.	पश्चिम बंगाल	2799.18	572.61

CREDIT FACILITIES TO SMALL SCALE INDUSTRIES

@2542. SHRI IQBAL SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to set up specially designated branches to disburse credit to small scale industries in 85 identified districts in the country which cover around half of the total SSI units;

@ Previously Unstarred Question 2004 transferred from 16th December, 1993